

DIVISION BENCH
COURT - II

S-17

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/286(KB)2022
IA(I.B.C)/817(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	TRIPURARI PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Nikunj Berlia, Adv.] For the Liquidator
Ms. S. Bose, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/817(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 2nd Progress Report, which is placed at pages 10 to 104. This application is supported by an affidavit which is placed at pages 105 to 106. The 2nd Progress Report is taken on record, and, accordingly this application is **allowed and disposed of.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**